

TELECOM DISPUTES SETTLEMENT & APPELLATE TRIBUNAL

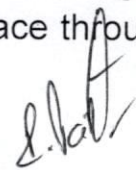
New Delhi

No. 1/Judicial/Misc./TDSAT/2012

Dated: 11TH November, 2022

NOTICE

Hon'ble The Chairperson is pleased to order that the hearing of cases in TDSAT fixed for 16th November, 2022 shall take place through virtual mode.



Desk Officer

To,

1. Notice Board
2. TDSAT Website.
3. Registrar-cum Principal Secretary, TDSAT.
4. Registrar, TDSAT.
5. Deputy Registrar, TDSAT.
6. PPS to Hon'ble Chairperson, TDSAT.
7. PS to Hon'ble Member-I, TDSAT.
8. PS to Hon'ble Member-II, TDSAT.
9. PPS/PS/Court Master, TDSAT.